

1748 / NGT-686 / 2019

8/11/19

To .
The Registrar,
National Green Tribunal
Principal Bench, New Delhi

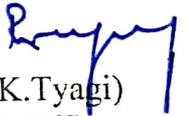
Subject :- Factual and Action Taken Report in compliance of order dated 16.09.2019 passed by NGT in OA No.686/2019 titled as Principal Delhi Public School ,Meerut Vs State of U.P.

In above noted case Hon'ble National Green Tribunal has directed District Magistrate , Meerut and the State Pollution Control Board to look into the matter and take appropriate action in accordance with law and furnish a factual and Action Taken Report in the matter with in one months by email at judicial-ngt@gov.in. Pursuant to the said direction the factual and action taken report is being submitted along with relevant documents to this Hon'ble Tribunal for kind perusal .

With regards,

Enclosure: A Factual and Action Taken Report.

Your Faithfully



(R.K. Tyagi)
Regional Officer
UP Pollution Control Board
Meerut

**Compliance Report In Hon'ble NGT order dated 16/09/2019 in OA no 686/2019
Principal, Delhi Public School Meerut Vs State of Uttar Pradesh :**

Hon'ble NGT has passed the following order in aforesaid O.A. on dated 16.09.2019.

" Grievance in this letter, which has been treated as an application, is that sewage water is being discharged in open in Rishi Nagar at Meerut adjacent to the school causing health hazard. Let the District Magistrate, Meerut and the State Pollution Control Board(SPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter with in one month by email at judicial-ngt@gov.in .The SPCB will be the nodal agency for compliance and coordination".

In compliance of order dated 16.09.2019 the site was inspected on dated 31.10.2019 jointly by the nominated officer of District Magistrate , Meerut ADM (City) Meerut and official of Regional Office UPPCB Meerut namely-

- 1- Shri Ajay Kumar Tiwari, ADM (City), Meerut.
- 2- Shri Kamlesh Kumar Goyal ACM-3, Meerut
- 3- Shri R.K.Singh, A.E.E., UPPCB, Meerut.

The Following facts were observed at the time of inspection:-

- 1) The school M/s Delhi Public School is situated on Baghpat Road Rishi Nagar near bypass crossing in Meerut City. The school is spreading in 14 Acre land and presently approximately 1800 students are enrolled in school.
- 2) The school is a coeducation school affiliated to CBSE. The schools has made septic tanks and soak pits for discharge of its sewage generation. Rain water harvesting arrangement was found in school premises during inspection.
- 3) The adjacent colony is M/s Vardhman Green constructed near school.
- 4) There are 32 houses are built in the colony premises. A common sewage line is constructed in colony which is joining with a septic tank outside of the colony premises.
- 5) There is a difference of altitude in school premises and adjacent colony that is approximately more than 10 feet. School is situated in a lower altitude than colony.
- 6) the adjacent wall to school side houses was observed with seepage of water through out the area. Photographs are attached.
- 7) It was observed that washing areas of school sided houses are being leakage and seepage of washing areas is being observed at adjacent wall to school side.



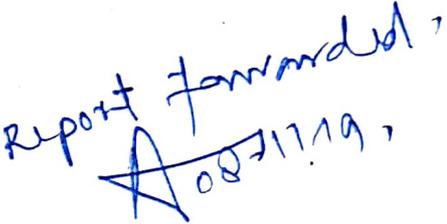
8) There was no sewage pipe line towards schools side boundary wall.

Facts findings and Recommendations: One the basis of above inspection reports and facts finding at site there was no significant signs of sewage discharge was observed towards schools side. The sewage line of colony is in the downstream of school but the seepage of other domestic effluents excepts sewage can not be ruled out towards the boundary wall of school which was observed too at the time inspection. The existing colony is under the jurisdiction of Meerut Development Authority. Hence a letter is being sent (**Copy enclosed**) to Meerut Development Authority to send a notice to M/s Vardhman Greens for the maintenance of pipe line/drain of other domestic use effluent of colony towards school side boundary wall.

Enclosure -As Above.


R.K.Singh
A.E.E.
UPPCB Meerut


Kamlesh Kumar Goyal
A.C.M.-3
Meerut


Ajay Kumar Tiwari
A.D.M.(City)
Meerut



क्षेत्रीय कार्यालय

दूरभाष : 0121 2577676

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

पत्रांक- 1747/N4T-686/2019

दिनांक- 8/11/19

सेवा में,

उपाध्यक्ष,
मेरठ विकास प्राधिकरण,
मेरठ ।

विषय-मा0एनजीटी में योजित ओ0ए0 संख्या-686/2019 प्रिसिपल, दिल्ली पब्लिक स्कूल, मेरठ बनाम स्टेट आफ उ0प्र0 में पारित आदेश दिनांक-16/9/2019 के अनुपालन के संबंध में ।

महोदय,

कृपया उपरोक्त विषयक मा0एनजीटी द्वारा उपरोक्त वर्णित ओ0ए0 में पारित आदेश दिनांक-16/9/2019 प्रति संलग्न का संदर्भ ग्रहण करने का कष्ट करें । तत्कम में अवगत कराना है कि संदर्भित स्थल का निरीक्षण संयुक्त रूप से अपर जिलाधिकारी(नगर) तथा उ0प्र0प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक-08/11/2019 को किया गया । स्थल पर विकसित कालोनी मै0वर्धमान ग्रीन ,ऋषिनगर, बागपत रोड, मेरठ द्वारा अन्य घरेलू उत्प्रवाह के निस्तारण से दिल्ली पब्लिक स्कूल की बाउंड्रीवाल पर सीपेज होना पाया गया है ।

अतः आपसे अनुरोध है कि मै0वर्धमान ग्रीन ,ऋषिनगर, बागपत रोड, मेरठ को स्कूल की बाउंड्रीवाल की तरफ प्रवाहित होने वाले घरेलू उत्प्रवाह की पाइपलाइन/ड्रेन के मेंटीनेंस तथा सीपेज रोकने के संबंध में यथाआवश्यक कार्यवाही/निर्देशित करने का कष्ट करें ।

संलग्नक-उपरोक्तानुसार ।

भवदीय

(आर0के0त्यागी)
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. अपर जिलाधिकारी(नगर), मेरठ को सूचनार्थ प्रेषित ।
2. मुख्य पर्यावरण अधिकारी(वृत्त-3), उ0प्र0प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित ।

क्षेत्रीय अधिकारी

